

Annexure-3

Name of the corporate debtor: RAJMAL LAKHICHAND JEWELLERS PRIVATE LIMITED Date of commencement of liquidation: 11/06/2024 List of stakeholders as on: 10/08/2024

List of secured Financial Creditors (other than financial creditors belonging to any class of Creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India		21/06/2024	7,71,01,12,890	7,71,01,12,890			Yes	Refer Note -1		79.56	NIL	NIL	NIL	NIL	NIL
2	Asrec (India) Limited		10/07/2024	31,27,51,203	31,27,51,203			NO	Refer Note -2		NIL	NIL	NIL	NIL	NIL	NIL
3	IDBI Bank		11/07/2024	13,67,88,574	13,67,88,574			NO	Refer Note -3		NIL	NIL	NIL	NIL	NIL	NIL

Note No-1 Security Details of State Bank of India

- a. Residence cum administrative office (erstwhile showroom building) located at Saraf Bazar Road, Jalgaon located at CTS No, 97-A (Area 33.40 Square Meter), FP No. 33 (Area 66.90 Square Meter) and FP No, 34 (Area 326.10 square meter owned by M/s Rajmal Lakhichand, Jalgaon)
- b. Four NA plots situated at plot no. 1273/1 at Sillod, District Aurangabad (sub plot and admeasuring 1273/1/10 - 619.56 square meters, 1273/1/11 - 619.56 square meters, 1273/1/12 - 619.56 square meters, 1273/1/13 - 619.56 square meters, 1273/1/14 - 619.56 square meters owned by Mr Amrish Ishwarlal Jain. (As advised by SBI, Plot No 1273/1/6, 1273/1/12, 1273/1/15, 1273/1/16 sold by Lender prior to CIRP Date in e-auction under SARFAESI Act)
- c. Registered Mortgage Charge over agricultural lands (Total Acreage 127.30 hectares or 318.23 acres) located at and spread over Jamner, Sonari, Holhaveli, Garkheda BK, Taluka Jamner District Jalgaon. Land holding owned by Mr Ishwarlal Jain, Manish I Jain, Ms Manali U Bothra, Mr Arya M Jain, Amrish I Jain, Chandanmal P Jain, RL Gold Private Limited and Mr Rajaishwarya Jain.
- d. Agricultural Land Gat no, 741(2.89 hectares), Gat no, 742(10.70 hectares), Gat no, 744(5.46 hectares), Gat no, 794/IB (1.61 hectares) and Gut No, 796/2 (1.80 hectares) at Jamner Taluka Jamner, District Jalgaon owned by Mr Rajaishwarya Jain son of Mr Manish I Jain.
- e. Mortgage charge on land and showroom and commercial complex (Ground +6 floors) at Surat, plot no 124, revenue survey no 74/B, bearing City Survey no 2053 at Ghod Dhod Road, Village Athwa admeasuring 2,153.09 sq mtrs.
- f. Pledge of Promoters' equity holding in the Borrower i.e., Corporate Debtor

Note No-2 Security Details of ASREC (India) Limited

- a. Commercial Wing B in Mangal Sandesh Building, 17th Road, Khar (W), Mumbai-400 052
- b. Windmill No. M604, make by Suzlon, model no. S-70-74m WTG Sr. No. SEL/600/06-07/0438 rated output of 0.600 MW installed at W-69 on sub lease land in RS No. 509/p, Vanku village, Abdasa Taluka, District Kutch (Gujrat)
- c. All piece and parcel of property situated at Plot No.1, area admeasuring 1308.71 sq mtrs. out of Gat no. 13/1/1/1 Pimprala Shivar Taluka, Jalgaon-425001- owned by Guarantor

Note No-3 Security Details of IDBI Bank Limited -Residential Flat No. 701 and 801, 7th & 8th floor in Mangal Sandesh Building, 17th Road, Khar (W), Mumbai-400 052